# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO-414 ANSWERED ON-15.09.2020

### SAFETY OF ELECTED REPRESENTATIVES

414. PROF. SAUGATA RAY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has noticed that a number of elected representatives of various Panchayati Raj bodies were killed in Jammu & Kashmir by militants;
- (b) if so, the details thereof; and
- (c) the steps taken to ensure the safety of elected representatives of local Self Governments of the State?

### **ANSWER**

## THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

- (a) and (b) As reported by the Government of Jammu & Kashmir, 6 elected representatives of various Panchayati Raj bodies have been killed in Jammu & Kashmir by militants. The details are attached at Annexure.
- (c) The Government of Jammu & Kashmir has reported that the administration has, in coordination with the security agencies, taken requisite steps to provide a secure environment to the elected representatives of the Panchayati Raj Institutions, which includes provision of individual security based on vulnerability to threat, security during tours by these representatives. They are also accommodated at various cluster locations within respective district headquarters.

# **Annexure**

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 414 answered on 15.09.2020 regarding 'Safety of Elected Representatives'.

Sl.	District	Date & Place	Particulars of Victim	Nature of	FIR No.	Status of
No		of occurance		incident	Section of	PRI
					law/p/s	
01	Kulgam	03.04.2019 at	Ab. Majid Dar S/o	Fired by	40/2019 US	Panch
		Shalipora	Mohammad Ramzan	unknown	302 RPC	
		Katroosa	Dar Son-in-Law of	gunmen	7/27A Act,	
		Kulgam	Gh. Ahmad Malia R/o	-	PS Kulgam	
			Shalipora			
02	Anantnag	04.05.2019 at	Gul Mohammad Mir@	Fired by	20/2019 U/S	Sarpanch
		Nowgam	Gull Atul S/o Ab	unknown	392, 302	PH-
		Dooru	Karim R/o Nowgam	gunmen	RPC, 7/27A	Nowgam
		Anantnag.	Dooru Anantnag		Act,	
					16,18,20,38	
					ULA(P) Act	
					P/S Dooru	
03	Anantnag	26.11.2019 at	Syed Mohamamd Rafi	Fired by	184/2019	Sarpanch
		Hakoora	Shah S/o Mohammad	unknown	U/S 307 IPC	
		Anantnag	Yousuf Shah R/o	gunmen	7/27A Act	
			Hakoora, Anantnag		P/S	
					Anantnag	
04	Anantnag	08.06.2020 at	Ajay Pandita S/o	Fired by	0163/U/S	Sarpanch
		Shahbad	Omkar Nath Pandita	unknown	154 CRPC	PH-
				gunmen	P/S	Lukbawan
					Anantnag	
05	Anantnag	06.08.2020 at	Sajid Ahmad Khanday	Fired by	236/2020/U/	Sarpanch
		Vessu	S/o Ali Mohammad	unknown	S 307 IPC	PH-Vessu
			Khanday R/oVessu	gunmen	7/27 IA Act	
					P/S	
		- /			Qazigund	
06	Srinagar	24.08.2020 at	Nissar Ahmad Bhat	Fired by	208/2020	Panch-
		Shopian	S/o Abdul Ahad Bhat	unknown	P/S Shopian	Khonmoh
				gunmen	U/S 364 IPC	

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